

MR. SPEAKER: Question hour is over. Please be brief and sit down...

(Interruptions)

SHRI SITA RAM KESRI: I have to submit that ...
(Interruptions)

SHRI RAM VILAS PASWAN: Please let us know, what was the opinion... (Interruptions)

SHRI SITA RAM KESRI: All had given opinion. But I again say that all were unanimous on the question of providing reservation in the promotion to the Scheduled Castes and Scheduled Tribes. But on the other issues, specially on reservation for OBCs, some said and some did not say... (Interruptions)

SHRI DEVENDRA PRASAD YADAV: Hon. Minister has misled the House... (Interruptions)

(English)

MR. SPEAKER: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Commission to LPG Dealers

*804. SHRIMATI KRISHNENDRA KAUR (DEEPA):
SHRI RABI RAY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the commission payable to LPG dealers has been increased recently;

(b) if so, the amount of increase in commission; and

(c) the time by which the said increase is likely to be enforced?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) & (b) : It has been decided to increase the commission. The increase in commission would be 50 paise/cylinder for Slab I and 45 paise/cylinder for Slab II.

(c) The increase would be made effective from 1.4. 1995.

Digging of Wells

*805. SHRI RATILAL VARMA:
SHRI PREM CHAND RAM:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of wells dug so far by the Central Ground Water Board under the Scientific Programme of Ground Water Exploration against the target fixed for Eighth Plan, State/Union Territory-wise;

(b) Whether the Central Ground Water Board has fixed any target for digging of wells under the said scheme during 1995-96; and

(c) if so, the details thereof, State/Union Territory-wise?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) to (c): The Central Ground Water Board does not undertake digging of wells. However, it undertakes drilling of boreholes mainly for the purpose of exploration of ground water. A statement regarding the work done in this regard by the Board so far in the Eighth Five Year Plan and the target for the year 1995-96, is enclosed.

STATEMENT

Sl. No.	States/UTs	Target for drilling of boreholes during VIII Plan	No. of boreholes drilled (1992-93 to 1994-95)	Boreholes proposed to be drilled during 1995-96
1	2	3	4	5

States

1.	Andhra Pradesh	500	262	90
2.	Arunachal Pradesh	20	6	3
3.	Assam	150	63	24
4.	Bihar	400	108	40
5.	Delhi	—	26	11
6.	Goa	—	—	—
7.	Gujarat	—	204	60
8.	Haryana	30	124	30
9.	Himachal Pradesh	35	15	7
10.	Jammu & Kashmir	50	21	16
11.	Karnataka	350	288	90
12.	Kerala	20	58	40
13.	Madhya Pradesh	600	254	107
14.	Maharashtra	550	174	62
15.	Manipur	5	—	—
16.	Meghalaya	50	12	8

Contd.

1	2	3	4	5
17. Mizoram		5	—	—
18. Nagaland		—	—	—
19. Orissa		590	230	77
20. Punjab		100	—	—
21. Rajasthan		500	248	101
22. Sikkim		15	4	—
23. Tamil Nadu		250	177	45
24. Tripura		10	—	—
25. Uttar Pradesh		500	116	62
26. West Bengal		200	69	23
Union Territories				
1. Andaman & Nicobar Islands	}			
2. Chandigarh				4
3. Dadra & Nagar Haveli		50	2	—
4. Daman & Diu				—
5. Lakshadweep				—
6. Pondicherry				—
Total		5330	2461	900

Coal Mines

*806. DR. LAL BHADUR RAWAL: Will the Minister of COAL be pleased to state:

- the number of coal mines in the country, State-wise;
- the estimated quantum of coal extracted every day from these mines; and
- the number of labourers engaged therein?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) A statement is enclosed.

(b) The total coal production during 1994-95 by Coal India Limited and Singareni Collieries Company Limited was 223.15 million tonnes (M.T.) and 25.65 (M.T.) respectively. Assuming 300 working days in the year the average daily production of coal in CIL and SCCL works out to 0.744 M.T. per day and 0.0855 M.T. per day respectively.

(c) The total manpower in CIL and SCCL as on 31.12.94 was 6,46,326 and 1,14,402 respectively.

STATEMENT

The State-wise number of coal mines being worked by Coal India Ltd. (CIL) and Singareni Collieries Company Ltd. (SCCL) are as follows:—

	CIL	SCCL
West Bengal	110	—
Bihar	184	—
Madhya Pradesh	129	—
Uttar Pradesh	4	—
Maharashtra	44	—
Orissa	20	—
Assam	6	—
Meghalaya	1	—
Andhra Pradesh	—	66
Total	498	66

[English]

Satellite System

*807. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the areas in the country particularly in Himachal Pradesh where telephones are operated through the satellite communication system;

(b) the details of the plan for expanding the telephone network in the country through micro-waves link;

(c) the areas where group dialling system is available; and

(d) the funds allotted for the purpose during 1995-96?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The areas in the country including Himachal Pradesh where telephones are operated through the satellite communication system are given in Statement-I enclosed.

(b) There is a plan for commissioning of about 5500 kilometers of Microwave links during 1995-96 in the country. Details are given in the Statement-II enclosed.

(c) The Geographical Area of the country has been divided into 2645 Short Distance Charging Areas (SDCAs), out of which group dialling has been made available in 2138 SDCAs. Circle-wise details are given in Statement-III enclosed.

(d) The funds allotted for the purpose during 1995-96 are detailed in Statement-IV enclosed.